

**ANNUAL REPORT OF HINDUSTAN STEEL LTD., RANCHI AND REVIEW BY GOVERNMENT THEREON**

**The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi):** I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1964-65, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5586/66].

**Mr. Speaker:** Shri Iqbal Singh.—No one? There ought to be someone to act on his behalf. No one is rising.

**ANNUAL REPORT OF HINDUSTAN INSECTICIDES, LTD., NEW DELHI, REVIEW BY GOVERNMENT THEREON, AND ANNUAL REPORT OF HINDUSTAN ANTI-BIOTICS, LTD., PIMPRI AND REVIEW BY GOVERNMENT THEREON**

**Shri Manubhai Shah:** On behalf of Shri Iqbal Singh, I beg to lay on the Table a copy each of the following papers:—

- (1) Annual Report of the Hindustan Insecticides Limited, New Delhi for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company.  
[Placed in Library. See No. LT-5587/66].
- (3) Annual Report of the Hindustan Antibiotics Limited,

Pimpri (Poona), for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (4) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-5588/66].

**ADMINISTRATION REPORT OF TEA BOARD, COFFEE (THIRD AMENDMENT) RULES, 1965, AND AUDIT REPORT ON ACCOUNTS OF COFFEE BOARD, 1961-62**

**The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):** I beg to lay on the Table:

- (1) A copy of the Administration Report of the Tea Board for the period 1st April, 1964 to 31st March, 1965. [Placed in Library. See No. LT-5589/66].
- (2) A copy of the Coffee (Third Amendment) Rules, 1965 published in Notification No. G.S.R. 1835 in Gazette of India dated the 18th December, 1965 under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-5590/66].
- (3) A copy of the Audit Report on the Accounts of the Coffee Board for the year 1961-62. [Placed in Library. See No. LT 5591/66].

**ANNUAL REPORT OF ORISSA ROAD TRANSPORT CO., LTD., BHERAMPUR, DIRECTORS' REPORT ON IT AND REVIEW BY GOVERNMENT THEREON**

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):** I beg to lay on the Table a copy each of the following papers:

- (1) Annual Report of the Orissa Road Transport Company Limited, Bherampur, for the year 1963-64, under sub-sec-